

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE
LOK SABHA

UNSTARRED QUESTION NO. 1120
TO BE ANSWERED ON THE 13TH DECEMBER, 2022

NATIONAL AGRICULTURAL MARKET SCHEME

1120. SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the features of the National Agricultural Market Scheme (eNAM);
- (b) whether this scheme is functional all over the country and if so, the details thereof, State-wise; and
- (c) the details of eNAM mandis started in the State of Rajasthan during the last three years, district-wise?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): The Government of India has launched National Agriculture Market (e-NAM) Scheme on 14th April, 2016 to facilitate remunerative prices to farmers for their produce. The key features of e-NAM is at Annexure-I.

(b): As on 30th November, 2022, 1260 mandis of 22 States and 03 Union Territories (UTs) have been integrated with e-NAM platform. The State/ UT wise number of mandis integrated with e-NAM platform is at Annexure-II.

(c): The district-wise details of e-NAM mandis integrated with e-NAM platform during the last three years from the State of Rajasthan are at Annexure –III.

Annexure-I

The key features of e-NAM is as follows:-

- i. e-NAM portal is accessible by web and mobile application (freely downloadable at android and iOS platform).
- ii. e-NAM portal/ mobile app. is available in multilingual (12 languages) to facilitate farmers to use e-NAM in the language of their choice.
- iii. GPS Based e-NAM Mandi Locator: Farmers / Sellers can locate their nearby e-NAM mandi using GPS based mandi locator feature through e-NAM mobile app. This will helps the farmers to easily locate and reach the selected mandis and sell their agri-produce.
- iv. Farmer can access the prevailing commodity prices & arrival information of e-NAM mandi as well as non e-NAM mandi on e-NAM mobile app. prior to even going to the mandi.
- v. Tradable parameters for 203 agri commodities are available for trade on e-NAM.
- vi. Advance gate entry facility through e-NAM mobile app.
- vii. Lot progress tracking facility through e-NAM mobile app.
- viii. Online payment facility- Real Time Gross Settlement (RTGS)/ National Electronic Funds Transfer (NEFT), Debit Card, Internet Banking etc.
- ix. SMS alert on final bid price & receipt of payment.
- x. FPO trading module is provided whereby FPOs can trade their produce from their collection center/ premise without bringing the produce to APMC.
- xi. Warehouse based trading module is provided in e-NAM to facilitate trade from warehouses based on e-NWR.
- xii. Further the e-NAM platform is made inter-operable with Rashtriya e Market Services Private Limited (ReMS) platform of Government of Karnataka which will facilitate famers of either platforms were can sell their produce in other platform thereby increasing their market access.
- xiii. Weather Forecasting details for e-NAM mandis.
- xiv. Online registration through farmer friendly mobile app (available on Android & iOS platform, free of cost)
- xv. Helpdesk support: Toll-free number 1800-2700-224 and email support(enam.helpdesk@gmail.com) to assist farmers including to help farmers in registration process.
- xvi. Online tutorials are available on www.enam.gov.in for general information and understanding of e-NAM process and operations.
- xvii. Stakeholder trainings for Farmers, Traders, Farmer Producer Organisations and mandis staff etc are conducted regularly to create awareness and handholding regarding e-NAM portal.
- xviii. Recently, e-NAM platform of Platforms has been launched wherein various Service Provider Platform like Trading, Assaying, Transportation, Warehousing, Fintech, Market Information, Sorting and Grading, Agri Input & Advisory Services, are integrated with e-NAM for benefit of stakeholders.

Annexure-II**State/ UT wise number of mandis integrated with e-NAM platform**

S. No.	State/ UT	Mandis Integrated with e-NAM platform (as on 30th Nov 2022)
States		
1	Andhra Pradesh	33
2	Bihar	20
3	Chhattisgarh	14
4	Goa	7
5	Gujarat	122
6	Haryana	108
7	Himachal Pradesh	26
8	Jharkhand	19
9	Karnataka	2
10	Kerala	6
11	Madhya Pradesh	136
12	Maharashtra	118
13	Nagaland	7
14	Odisha	54
15	Punjab	79
16	Rajasthan	145
17	Tamil Nadu	127
18	Telangana	57
19	Tripura	7
20	Uttar Pradesh	125
21	Uttarakhand	16
22	West Bengal	18
Union Territory (UT)		
23	Chandigarh	1
24	J&K	11
25	Puducherry	2
TOTAL		1260

Annexure-III**District-wise details of e-NAM mandis integrated with e-NAM platform during the last three years from the State of Rajasthan (From FY 2019-20 to FY 2021-22)**

Sl.No	District	No. of mandis integrated with e-NAM platform
1	Ajmer	6
2	Alwar	4
3	Banswara	1
4	Baran	2
5	Barmer	2
6	Bharatpur	3
7	Bhilwara	5
8	Bikaner	5
9	Bundi	2
10	Chittorgarh	5
11	Churu	5
12	Dausa	4
13	Dholpur	1
14	Dungarpur	1
15	Hanumangarh	7
16	Jaipur	9
17	Jaisalmer	1
18	Jalore	4
19	Jhalawar	5
20	Jhunjhunu	5
21	Jodhpur	5
22	Kota	2
23	Nagaur	3
24	Pali	4
25	Pratapgarh	2
26	Rajsamand	1
27	Sawai Madhopur	1
28	Sikar	4
29	Sirohi	1
30	Sri Ganganagar	13
31	Tonk	4
32	Udaipur	2
Grand Total		119
